

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 13371/2015

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Appellant(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

(ONLY C.A. NO. 11301 OF 2016 IS TO BE LISTED BEFORE LD. REGISTRAR'S COURT.)

WITH

C.A. No. 11301/2016 (III-A)

Date : 01-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh, AOR
Mr. Vivek Gupta, AOR

For Respondent(s)

Mr. Smarhar Singh, AOR
Mr. Atul Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 11301/2016

Service is complete. Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

pm